

Additional funds to Assam for flood and erosion

4429. SHRI BHUBANESWAR KALITA: Will the Minister of PLANNING be pleased to state:

(a) whether the State Government of Assam has requested for additional funds to tackle perennial problems of flood and erosion in the State;

(b) if so, the details thereof;

(c) whether Government has decided to release the additional funds to the State; and

(d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. The Government of Assam has requested for release of ₹ 1,138 crore under Flood Management Programme (FMP).

(c) and (d) Under Flood Management Programme (FMP), technical guidance and financial assistance are provided by the Union Government to the States for management of flood in critical areas for works related to river management, anti-erosion etc. An amount of ₹ 90.23 crore has been released to the Government of Assam during 2017-18 under Flood Management Program (FMP).

Non-plan financial grants to Assam

4430. SHRI BHUBANESWAR KALITA: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that non-plan financial grants to Assam has come down considerably in the current financial year;

(b) if so, the details thereof; and

(c) what are the areas that are affected due to curtailment of non-plan financial assistance to that State?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) The grants given by the Finance Commission were termed as Non Plan Grants till 2014-15. However, distinction between plan and non plan grants has been done away with effect from financial year 2017-18. The details of total transfers to State of Assam through tax devolution and various grants by the 14th Finance Commission during 2015-16 to 2017-18 is as follows: